



***Dr. Abhishek Manu Singhvi Vs. Shri Harsh Mahajan.***  
***Election Pt. No. 01 of 2024***

**20.04.2024 Present:** Mr. Neeraj Gupta, Senior Advocate with Mr. Ajeet Pal Singh, Advocate, for the petitioner.

Issue notice to respondent, returnable for  
23.05.2024. Steps for service be taken within one week.

**(Ajay Mohan Goel)**  
**Judge**

April 20, 2024  
(Shivank)

High Court